

**Government of NCT of Delhi
Delhi Disaster Management Authority**

No.F.2/07/2020/S.II/64

Dated: 19.04.2020

ORDER

Whereas, in exercise of the powers conferred under Section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, has issued an Order dated 14th April, 2020 that in view of the extension of lockdown period by Government of India; all such orders whose validity was only till midnight of 14th April, 2020, shall remain valid till midnight of 3rd May, 2020 or until further orders whichever is earlier;

And whereas vide Order dated 15.04.2020, the undersigned issued directions to all the departments of GNCT of Delhi for strict implementation of the consolidated revised guidelines issued by MHA, Govt. of India, vide order No. 40-3/2020-DM-I(A) dated 15.04.2020 which, *inter alia*, incorporated select additional activities as relaxations w.e.f 20th April, 2020 with the caveat that UT Government may impose stricter measures as per requirement of the local areas;

And whereas, the situation of COVID-19 in Delhi has been assessed, and in view of the present scenario, it appears to be necessary to maintain status quo in larger public interest;

Now Therefore, in exercise of the powers conferred under Section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, GNCT of Delhi, hereby issues directions to all the Departments of GNCT of Delhi to maintain "status-quo" with respect to strict implementation of consolidated guidelines enclosed in the order dated 15.04.2020 without any relaxation for additional activities till another comprehensive assessment on 27th April, 2020 or further orders, whichever is earlier.



(Vijay Dev)

Chief Secretary, Delhi

To,

1. All Additional Chief Secretaries/Principal Secretaries/Secretaries/HODs of Government of NCT.
2. Commissioner of Police, Delhi
3. Chairman, New Delhi Municipal Council.
4. Pr. Secretary (DIP), Govt. of NCT of Delhi for wide publicity.
5. Commissioner (South DMC/East DMC/North DMC).
6. CEO, Delhi Cantonment Board.

Copy for information to:

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, GNCTD
3. Secretary to Hon'ble Dy. Chief Minister, GNCTD.
4. Secretary to Hon'ble Health Minister, GNCTD
5. Secretary to Hon'ble Labour Minister, GNCTD

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6. Secretary to Hon'ble Revenue Minister, GNCTD
7. Secretary to Hon'ble Social Welfare Minister, GNCTD
8. Secretary to Hon'ble F&S Minister, GNCTD
9. Addl. Chief Secretary (Home), GNCTD
10. Pr. Secretary (Health & Family Welfare), GNCTD
11. Pr. Secretary (Revenue)-cum-Divisional Commissioner, GNCTD
12. All members of State Executive Committee, DDMA, GNCTD.
13. Director, DIP, Govt. of NCT of Delhi for wide publicity.
14. SIO, NIC for uploading the same on the website of Delhi Government.
15. Guard file.